

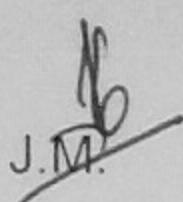
16
O.A. No 490/07

11.10.2012

Hon'ble Mr. D.C. Lakha, Member (A)
Hon'ble Mr. Sanjeev Kaushik, Member (J)

Heard Sri R.K. Shukla, learned counsel for the applicant and Sri F. Ahmad, learned counsel for the respondents.

Learned counsel for the applicant has stated that he has not pressing in this OA as the applicant has already expired and there is no intention for substitution. Accordingly, the OA stands abated.



/SS/